

(c) if the answer to part (a) above be in the negative, what other steps have been taken by the Director of Education in this behalf; and

(d) whether it is a fact that the Principals of the Ramjas Schools have to seek permission of the Management for spending money out of the Boys Fund in spite of the fact that this fund is the personal responsibility of the Principals?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (d) The requisite information is being collected and will be placed on the Table of the House in due course.

हिन्दी शिक्षण योजना

*६८०. { पंडित भवानोप्रसाद तिवारी :
श्री लक्ष्मीनारायणदास :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के कर्मचारियों के लिए जो हिन्दी शिक्षण योजना है, उसमें अब तक क्या प्रगति हुई है : और

(ख) क्या दक्षिण भारत की भाषायें बोलने वाले कर्मचारियों को नकद पुरस्कार का वैसे प्रोत्साहन मिलता रहेगा, जैसा उन्हें प्रबोध (हिन्दी) परीक्षा को स्थानीय परीक्षा घोषित करने से पूर्व मिलता था ?

†[HINDI TEACHING SCHEME

*680. { PT. BHAWANIPRASAD
TIWARY:
SHRI L. N. DAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress so far made in regard to the Hindi Teaching Scheme meant for the Central Government employees; and

(b) whether those employees who speak South Indian languages would continue to get the incentive of cash-prizes which they were getting before the Prabodh (Hindi) examination was declared as a local examination?]

गृह-कार्य मंत्रालय में उपमन्त्री (श्री ललित नारायण मिश्र) : (क) और (ख) एक विवरण पत्र सदन के सभा-पटल पर रख दिया है ।

विवरण

(क) १९५७-५८ और १९६३-६४ के बीच प्रशिक्षार्थियों का कुल तादाद १६,००० से बढ़ कर ५४,००० हो गई । अभी तक लगभग २.६ लाख कर्मचारियों ने एक या एक से अधिक निर्धारित कोर्सों में प्रशिक्षण प्राप्त कर लिया है और १.४ लाख कर्मचारियों ने एक या एक से अधिक निर्धारित परीक्षाएं पास कर ली हैं ।

(ख) अहिन्दी भाषी कर्मचारियों को नकद पुरस्कार देने की योजना को अब अधिक उदार बना दिया गया है और इस साल से सभी अहिन्दी भाषी अराजपत्रित कर्मचारियों को समय पर प्राप्त अथवा अन्तिम परीक्षा पास करने के लिए वेतन में एक अग्रिम वृद्धि दी जाती है । प्रारम्भिक प्रबोध परीक्षा के लिये जोकि अब केवल स्थानीय अथवा घरेलू परीक्षा हो गई है, किसी भी कर्मचारी को नकद पुरस्कार नहीं दिया जाता है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) The total enrolment has increased from 16,000 in 1957-58 to over 54,000 in 1963-64. So far about 2.6 lakh employees have completed one or more of the prescribed courses, and 1.4 lakh employees have passed one or more of the prescribed examinations.

(b) The scheme for grant of cash awards to non-Hindi knowing employees has been liberalised from this year, and an advance increment is given to all non-gazetted non-Hindi knowing employees for passing the Pragya or final examination in due time. No cash awards are, however, given to any employees for proficiency at the Prabodh or preliminary examination which is now a local or home examination only].

FIRING BY PAK. FORCES ON TRIPURA BORDER

*681. { SHRI T. M. DASGUPTA:
SHRI G. K. KAPOOR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Pak. Armed forces opened fire on Tripura police constables on the 12th October, 1964 near Anandapur of Sonamura Sub-Division and kidnapped one constable; and

(b) if so, whether Government had taken action for the release of the constable and whether he has been released by now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes, Sir.

(b) Does not arise, as the constable succumbed to his injuries.

JOINT CADRE OF I.A.S. OFFICERS

*682. SHRI SHIVA NAND RAMAUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that under the recently introduced scheme of Joint Cadre between certain States, the transfers etc. of the I.A.S. officers in the Union Territories are controlled by the Home Ministry; and

(b) if so, whether the same procedure is followed in the States also?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) There is only one Joint Cadre of I.A.S. Officers between Delhi Union Territory and the State of Himachal Pradesh. No other scheme of having Joint Cadre between certain States has been introduced. The only proposal now under consideration is that of extension of the Joint Cadre of Delhi and Himachal Pradesh to other Union Territories. This Joint Cadre is controlled by the Ministry of Home Affairs. There is no proposal of transferring any I.A.S. officer from other States to the Union Territories.

(b) Does not arise.

INTER-UNIVERSITY YOUTH FESTIVAL

*683. SHRIMATI DEVAKI GOPI-DAS: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Members of Parliament were not invited to the inaugural function and subsequent cultural programmes conducted at the Ninth Inter-University Youth Festival held in New Delhi;

(b) who was representing the Education Ministry at the Festival and what are his qualifications;

(c) the principles underlying different grades of passes and which was the authority determining those principles; and

(d) the total expenditure incurred by Government on this Festival?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) No, Sir.

(b) An Organising Committee consisting of the officers of the Physical Education and Recreation Division of the Ministry of Education was responsible for conducting the Festival.

(c) The Organising Committee determined the principle that the grade of pass be correlated to the status of the invitee subject to the availability of accommodation in the appropriate class.